


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/82/2017
NAME OF THE PETITIONER(S) : BPL TELECOM PVT LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1.	SRINIVASAN M D	Counsel for Applicant	

ORDER

Counsel for the applicant present and prayed time for making submissions. Time extended at request. Put up on 31.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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